LEGISLATIVE ASSEMBLY SECRETARIAT
NATIONAL CAPITAL TERRITORY OF DELHI
BULLETIN PART-II

(General information relating to legislative and other matters)

Thursday, 20 February, 2020/01, Phalgun, 1941(Shaka)

No. 02

COMMENCEMENT OF THE FIRST SESSION OF THE SEVENTH LEGISLATIVE ASSEMBLY OF NATIONAL CAPITAL TERRITORY OF DELHI

Hon'ble Members are informed that the first session of the Seventh Legislative Assembly of National Capital Territory of Delhi will commence on Monday, 24th February, 2020 at 11.00 A.M. in the Assembly Hall, Old Secretariat, Delhi-110054.

ALLOTMENT OF THE DAYS FOR THE TRANSACTION OF BUSINESS DURING FIRST SESSION:

Sittings of Legislative Assembly have been provisionally fixed for:

24th February, 2020 - 11.00 A.M. onwards

- **(i) Oath/Affirmation of the newly elected Members (at 11.00 A.M.)**
- **(ii) Election of the Speaker (at 2.00 P.M.)**

25th February, 2020 - 02.00 P.M.

- **(i) Lieutenant Governor's Address**

26th February, 2020 - 2.00 P.M.

- **(i) Motion of Thanks on Lieutenant Governor's Address**

TIME OF SITTING:

The Legislative Assembly will sit on the above days and will continue until the business fixed for the day is concluded. The quorum bell will be rung at 05 Minutes before the time stipulated above to enable Members to take their seat. **On 25th February, 2020 at the time of Lieutenant Governor's Address, the Quorum bell will not be rung.**

CERTIFICATE OF ELECTION:

Those Members who have not so far deposited copies of Election Certificates or have not intimated whether they would be taking oath or affirmation and in which language, may kindly do so at the earliest by 10.30 A.M. of 24th February, 2020 in the office of Secretary, Legislative Assembly so that the necessary arrangements in this regard are made.

SEATING ARRANGEMENT DURING FIRST SESSION:

Each Member of the House has been provisionally allotted a seat under Rule 5 of the Rules of Procedure and Conduct of Business in the Assembly. A copy of the statement showing the seat number provisionally allotted to the Members is enclosed herewith.

OATH OR AFFIRMATION:

Members will make and subscribe the oath or affirmation as required under Section 12 of the Government of National Capital Territory of Delhi Act, 1991 read with Rule 4 of the Rules of Procedure and Conduct of Business in the Legislative Assembly of the National Capital Territory of Delhi on **24th February, 2020 at 11.00 A.M.** onwards in the Assembly Hall, Old Secretariat, Delhi.

A Member who is unable to make and subscribe oath or affirmation on **24th February, 2020** may do so on any subsequent sitting of the Assembly after giving advance information to the Secretary by 11.00 A.M. on that day.

"On the name of the Member being called by the Secretary, the Member will proceed from the place he is occupying to the right side of the Secretary's table, where a copy of the form of oath or affirmation as the case may be, will be handed over to him.

The Member will face the Chair while making the oath or affirmation and will then go up and shake hands with or wish the Chair, who will then give the Member permission to take his seat in the House.

The Member will pass behind the Chair to the other side of the Table where he will sign the Roll of Members. After signing the Roll of Members, he will take his seat in the House".

ELECTION OF SPEAKER:

Election of Speaker will be held on the **24th February, 2020 at 02.00 P.M.** A separate Bulletin Part – II is being issued giving detailed information and procedure in this regard. Notice of Motion for the election of the Speaker can be given before **12.00 Noon** on the **22nd February, 2020** in the **Notice Branch** of the Assembly Secretariat.

LIEUTENANT GOVERNOR'S ADDRESS:

The Hon'ble Lieutenant Governor will address the Legislative Assembly on **25th February, 2020 at 02.00 P.M.** in the Assembly Hall, Old Secretariat, Delhi. Members are requested to be seated at 01.45 P.M. No Quorum Bell will be rung for this purpose

NOTE: - CELLULAR PHONE, I-PADS, TABLELTS, LAPTOPS OR OTHER ELECTRONIC GADGETS ETC. MAY KINDLY BE KEPT OUTSIDE THE HOUSE.

(C. Velmurugan)
Secretary

विधान सभा सचिवालय
राष्ट्रीय राजधानी क्षेत्र दिल्ली
समाचार भाग –2

(विधायी तथा अन्य मामलों से संबंधित सामान्य जानकारी)

वीरवार, 20 फरवरी, 2020/01, फाल्गुन, 1941 (शक)

संख्या–02

राष्ट्रीय राजधानी क्षेत्र दिल्ली की सातवीं विधान सभा के प्रथम सत्र का प्रारंभ

माननीय सदस्यों को सूचित किया जाता है कि राष्ट्रीय राजधानी क्षेत्र दिल्ली की सातवीं विधान सभा का प्रथम सत्र **सोमवार, 24 फरवरी, 2020 को पूर्वाह्न 11.00 बजे से विधान सभा सभागार, पुराना सचिवालय, दिल्ली–110054** में प्रारंभ होगा।

पहले सत्र के दौरान कार्य निष्पादन के लिए दिनों का आबंटनः–

पहले सत्र में कार्य निष्पादन के लिए विधान सभा की बैठकें अस्थायी तौर पर दिनांक 24, 25 एवं 26 फरवरी, 2020 के लिए निर्धारित की गई हैं।

24 फरवरी, 2020– पूर्वाह्न 11.00 बजे

1. नव निर्वाचित सदस्यों द्वारा शपथ/प्रतिज्ञान (पूर्वाह्न 11.00 बजे)
2. अध्यक्ष का निर्वाचन (अपराह्न 02.00 बजे)

25 फरवरी, 2020– अपराह्न 02.00 बजे

1. उपराज्यपाल का अभिभाषण

26 फरवरी, 2020– अपराह्न 02.00 बजे

1. उपराज्यपाल के अभिभाषण पर धन्यवाद प्रस्ताव

विधान सभा की बैठकों का समयः

जब तक कि अध्यक्ष अन्यथा निर्देश न दें, विधान सभा की बैठकें उपरोक्त तिथियों पर होंगी और तब तक चलेंगी जब तक कि उस दिन के लिये निर्धारित कार्य समाप्त नहीं हो जाता। गणपूर्ति की घंटी नियत समय से **05 मिनट पूर्व** पर बजेगी ताकि सदस्य अपना आसन ग्रहण कर सकें। परन्तु **उपराज्यपाल के अभिभाषण के दिन अर्थात् 25 फरवरी, 2020 को गणपूर्ति की घंटी नहीं बजेगी।**

निर्वाचन प्रमाण–पत्रः

जिन सदस्यों ने अभी तक निर्वाचन प्रमाण–पत्र जमा नहीं कराये हैं एवं यह सूचित नहीं किया है कि वे किस **भाषा** में **शपथ** लेंगे या **प्रतिज्ञान** करेंगे, उनसे अनुरोध है कि वे कृपया वांछित सूचना यथाशीघ्र **24 फरवरी 2020 को पूर्वाह्न 10.30 बजे से पूर्व** सचिव, विधान सभा के कार्यालय में जमा करा दें ताकि इस संबंध में आवश्यक प्रबंध किया जा सके।

पहले सत्र के दिन सदन में बैठने की व्यवस्था:

सदन के प्रत्येक माननीय सदस्य को दिल्ली विधान सभा की प्रक्रिया एवं कार्य संचालन नियमों के नियम–5 के अनुसार अस्थायी रूप से स्थान आबंटित किया गया है। सदस्यों को अस्थायी रूप से आबंटित स्थानों (सीटों) की संख्या के चार्ट के रूप में विवरण की एक प्रति संलग्न है।

शपथ या प्रतिज्ञानः

राष्ट्रीय राजधानी क्षेत्र दिल्ली की विधान सभा की प्रक्रिया एवं कार्य संचालन नियमों के नियम–4 के साथ पठित दिल्ली राष्ट्रीय राजधानी राज्यक्षेत्र शासन अधिनियम, 1991 की धारा–12 की अपेक्षा के अनुसार माननीय सदस्य **24 फरवरी, 2020 को पूर्वाह्न 11.00 बजे** से विधान सभा सभागार, पुराना सचिवालय, दिल्ली–54 में शपथ लेंगे अथवा प्रतिज्ञान करेंगे।

जो सदस्य 24 फरवरी, 2020 को शपथ या प्रतिज्ञान लेने में असमर्थ हैं, वे बाद में विधान सभा की किसी भी बैठक में सचिव को 11.00 बजे तक सूचना देकर शपथ ले सकेंगे या प्रतिज्ञान कर सकेंगे।

''सचिव द्वारा किसी माननीय सदस्य का नाम पुकारे जाने पर, सदस्य अपने स्थान से सचिव की मेज के दाईं ओर पहुँचेंगे, जहां शपथ अथवा प्रतिज्ञान के प्रपत्र की एक प्रति दी जाएगी।

सदस्य अध्यक्ष की ओर मुँह करके शपथ लेंगे या प्रतिज्ञान करेंगे और उसके बाद अध्यक्ष के आसन तक आयेंगे, अध्यक्ष से हाथ मिलायेंगे अथवा उनका अभिवादन करेंगे और अध्यक्ष इसके बाद माननीय सदस्य को सदन में अपना स्थान ग्रहण करने की अनुमति देंगे।

सदस्य अध्यक्ष के पीछे से होकर पटल के दूसरी ओर जायेंगे, वहां वह सदस्यों की नामावली में हस्ताक्षर करेंगे और नामावली में हस्ताक्षर करने के बाद वह अपना आसन ग्रहण करेंगे।''

अध्यक्ष का निर्वाचनः

अध्यक्ष का निर्वाचन **24 फरवरी, 2020 को अपराह्न 02.00 बजे** किया जाएगा। अध्यक्ष के निर्वाचन के संबंध में विस्तृत जानकारी एवं प्रक्रिया सहित अलग से समाचार भाग–2 जारी किया जा रहा है। अध्यक्ष के निर्वाचन के प्रस्तावों की सूचना **22 फरवरी, 2020 के मध्याह्न 12.00 बजे** से पहले विधान सभा सचिवालय के सूचना शाखा (नोटिस शाखा) में दी जा सकेगी।

उपराज्यपाल का अभिभाषणः

उपराज्यपाल **25 फरवरी, 2020 को अपराह्न 02.00 बजे** विधान सभा सचिवालय सभागार, पुराना सचिवालय, दिल्ली–54 में सदस्यों को सम्बोधित करेंगे। इस संबंध में अलग से समाचार भाग–2 जारी किया जा रहा है। सदस्यों से अनुरोध है कि वे अपना आसन अपराह्न 01.45 बजे तक ग्रहण कर लें। इस आशय हेतु गणपूर्ति की घंटी नहीं बजायी जाएगी।

नोटः सेलुलर फोन, आई–पेड्स, टेबलेट्स, लेपटॉप्स या अन्य इलैक्ट्रोनिक उपकरण कृपया सदन से बाहर ही रखें।

सी. वेलमुरूगन
सचिव

Provisional Calendar of First Session of Seventh Legislative Assembly of National Capital Territory of Delhi

S.No.	Date	Time	Subject
1.	24.02.2020	11:00 AM	Oath/Affirmation by Hon'ble Members
		02:00 PM	Election of Speaker
2.	25.02.2020	02:00 PM	Address of Hon'ble Lieutenant Governor
3.	26.02.2020	02:00 PM	Motion of Thanks on Hon'ble Lieutenant Governor's Address

Seating Arrangement Seat wise VIIth Legislative Assembly

S.No	Name of the Member (S/Sh./Smt./Ms.)	Party	Constituency Name and Number	Seat Nos.
1.	Arvind Kejriwal	AAP	New Delhi (40)	1
2.	Manish Sisodia	AAP	Patparganj (57)	2
3.	Rakhi Birla	AAP	Mangol Puri (12)	3
4.	Abdul Rehman	AAP	Seelam Pur (65)	5
5.	Bhupinder Singh Joon	AAP	Bijwasan (36)	6
6.	Satyendar Jain	AAP	Shakur Basti (15)	7
7.	Gopal Rai	AAP	Babar Pur (67)	8
8.	Atishi	AAP	Kalkaji (51)	9
9.	Dilip Pandey	AAP	Timarpur (3)	10
10.	Dharampal Lakra	AAP	Mundka (8)	11
11.	Haji Yunus	AAP	Mustafabad (69)	12
12.	Rajendra Pal Gautam	AAP	Seemapuri (63)	13
13.	Imran Hussain	AAP	Ballimaran (22)	14
14.	Kuldeep Kumar	AAP	Kondli (56)	15
15.	Rohit Kumar	AAP	Trilok Puri (55)	16
16.	Jai Bhagwan	AAP	Bawana (7)	17
17.	Mukesh Kumar Ahlawat	AAP	Sultanpur Majra(10)	18
18.	Kailash Gahlot	AAP	Najafgarh (35)	19
19.	Som Dutt	AAP	Sadar Bazar (19)	21
20.	Ajay Dutt	AAP	Ambedkar Nagar(48)	22
21.	A Dhanwati Chandela A	AAP	Rajouri Garden (27)	23

22.	Preeti Tomar	AAP	Tri Nagar (16)	24
23.	Raghav Chadha	AAP	Rajinder Nagar (39)	25
24.	Saurabh Bharadwaj	AAP	Greater Kailash (50)	26
25.	Bandana Kumari	AAP	Shalimar Bagh (14)	27
26.	Mohinder Goyal	AAP	Rithala (6)	28
27.	Ajesh Yadav	AAP	Badli (5)	29
28.	Gulab Singh	AAP	Matiala (34)	31
29.	Kartar Singh Tanwar	AAP	Chhatar Pur (46)	32
30.	Raj Kumari Dhillon	AAP	Hari Nagar (28)	33
31.	Raaj Kumar Anand	AAP	Patel Nagar (24)	34
32.	Vinay Mishra	AAP	Dwarka (33)	36
33.	Virender Singh Kadian	AAP	Delhi Cantt. (38)	38
34.	Ram Niwas Goel	AAP	Shahdara (62)	39
35.	Girish Soni	AAP	Madipur (26)	40
36.	Somnath Bharti	AAP	Malviya Nagar (43)	41
37.	Bhavna Gaur	AAP	Palam (37)	42
38.	Naresh Balyan	AAP	Uttam Nagar (32)	43
39.	Naresh Yadav	AAP	Mehrauli (45)	45
40.	Pramila Tokas	AAP	R.K. Puram (44)	46
41.	Amanatullah Khan	AAP	Okhla (54)	53
42.	Dinesh Mohaniya	AAP	Sangam Vihar (49)	54
43.	Akhilesh Pati Tripathi	AAP	Model Town (18)	55
44.	Pawan Sharma	AAP	Adarsh Nagar (4)	56
45.	Praveen Kumar	AAP	Jangpura (41)	57

46.	Raghuvidner Shokeen	AAP	Nangloi Jat (11)	59
47.	Rajesh Gupta	AAP	Wazirpur (17)	60
48.	Mahinder Yadav	AAP	Vikash Puri (31)	67
49.	Parlad Singh Sawhney	AAP	Chandni Chowk(20)	68
50.	Madan Lal	AAP	Kasturba Nagar (42)	69
51.	Rajesh Rishi	AAP	Janakpuri (30)	70
52.	Rituraj Govind	AAP	Kirari (9)	71
53.	S.K. Bagga	AAP	Krishna Nagar (60)	73
54.	Sahiram	AAP	Tughlakabad (52)	74
55.	Sanjeev Jha	AAP	Burari (2)	81
56.	Jarnail Singh	AAP	Tilak Nagar (29)	82
57.	Shiv Charan Goel	AAP	Moti Nagar (25)	83
58.	Sharad Kumar	AAP	Narela (1)	84
59.	Prakash Jarwal	AAP	Deoli (47)	87
60.	Vishesh Ravi	AAP	Karol Bagh (23)	88
61.	Surendra Kumar	AAP	Gokalpur (68)	89
62.	Om Prakash Sharma	BJP	Vishwas Nagar (59)	93
63.	Ramvir Singh Bidhuri	BJP	Badarpur (53)	94
64.	Jitender Mahajan	BJP	Rohtas Nagar (64)	95
65.	Anil Kumar Bajpai	BJP	Gandhi Nagar (61)	96
66.	Mohan Singh Bisht	BJP	Karawal Nagar (70)	99
67.	Vijender Gupta	BJP	Rohini (13)	100
68.	Ajay Mahawar	BJP	Ghonda (66)	101
69.	Abhay Verma	BJP	Laxmi Nagar (58)	102